

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6919 OF 2008
BEFORE THE REGISTRAR SUNIL THOMAS

COMMR.OF SERVICE TAX,CHENNAI

Appellant (s)

VERSUS

M/S SUNDARAM BRAKE LININGS LTD.

Respondent(s)

(With office report)

Date: 30/11/2011

This Appeal was called on for hearing today.

For Appellant(s)

Mr.Rabin Majumder,adv.
Mr. Shreekant N. Terdal,Adv.

For Respondent(s)

Ms.Neha Agarwal,adv.
Mr. E.C. Agrawala,Adv.

UPON hearing counsel the Court made the following
O R D E R

It is seen that appellant has filed statement of case on 15.09.2011. Respondent submits that copy has not been served on her. Appellant is directed to serve copy of the statement of case on the Id.counsel for respondent within two weeks and file proof. Respondent shall file the statement of case within 35 days thereafter.

List the matter on 17.01.2012.

(Sunil Thomas)
Registrar

SB